

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 32689/2018
[Arising out of impugned final judgment and order dated 30-11-2017
in CWP No. 5105/2017 passed by the High Court of Punjab & Haryana
at Chandigarh]

STATE OF HARYANA & OTHERS

Petitioner(s)

VERSUS

AALAMGIR & OTHERS

Respondent(s)

(IA No. 170492/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 245554/2023 - EXEMPTION FROM FILING O.T.

WITH

SLP(C) No. 9553/2017 (IV-B)
(IA No. 228686/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 143123/2018 - EXEMPTION FROM FILING O.T.
IA No. 143122/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 26508/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 228589/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 105585/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 9554/2017 (IV-B)
(IA No. 96075/2018 - APPLICATION FOR SUBSTITUTION
IA No. 228708/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 103774/2018 - EXEMPTION FROM FILING O.T.
IA No. 26504/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 228602/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 105600/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 16448/2018 (IV-B)
(IA No. 83721/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 22215/2018 (IV-B)
(IA No. 32157/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 16462/2018 (IV-B)

Diary No(s). 28518/2017 (IV-B)

(IA No. 97193/2018 - CONDONATION OF DELAY IN FILING

IA No. 97196/2018 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 97195/2018 - EXEMPTION FROM FILING O.T.

SLP(C) No. 26841/2018 (IV-B)

Diary No(s). 28697/2017 (IV-B)

(IA No. 111385/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 100049/2023 - APPLICATION FOR SUBSTITUTION

IA No. 41917/2018 - CONDONATION OF DELAY IN FILING

IA No. 41918/2018 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 111383/2024 - SETTING ASIDE AN ABATEMENT)

Diary No(s). 28698/2017 (IV-B)

(IA No. 104384/2018 - CONDONATION OF DELAY IN FILING

IA No. 104385/2018 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 30627/2017 (IV-B)

(IA No. 39345/2018 - CONDONATION OF DELAY IN FILING

IA No. 39344/2018 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 238998/2024 - INTERVENTION APPLICATION)

SLP(C) No. 22213/2018 (IV-B)

SLP(C) No. 22221/2018 (IV-B)

Diary No(s). 32100/2017 (IV-B)

(IA No. 41058/2018 - CONDONATION OF DELAY IN FILING

IA No. 41057/2018 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

SLP(C) No. 22216-22217/2018 (IV-B)

(IA No. 85807/2022 - APPLICATION FOR PERMISSION

IA No. 73986/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 32119/2017 (IV-B)

(IA No. 68218/2018 - CONDONATION OF DELAY IN FILING

IA No. 68219/2018 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 68215/2018 - EXEMPTION FROM FILING O.T.

IA No. 150729/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 32369/2017 (IV-B)
(IA No. 39181/2018 - CONDONATION OF DELAY IN FILING
IA No. 39183/2018 - CONDONATION OF DELAY IN REFILEING / CURING THE
DEFECTS
IA No. 39180/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 16454/2018 (IV-B)

SLP(C) No. 16440/2018 (IV-B)

SLP(C) No. 16294-16297/2024 (IV-B)

SLP(C) No. 22218-22219/2018 (IV-B)
(IA No. 250763/2023 - EXEMPTION FROM FILING O.T.
IA No. 225537/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 16281/2024 (IV-B)

SLP(C) No. 16284/2024 (IV-B)

SLP(C) No. 16283/2024 (IV-B)

SLP(C) No. 16293/2024 (IV-B)

SLP(C) No. 16282/2024 (IV-B)
(IA No. 214612/2024 - CONDONATION OF DELAY IN FILING COUNTER
AFFIDAVIT

SLP(C) No. 16321/2024 (IV-B)

SLP(C) No. 16291/2024 (IV-B)

SLP(C) No. 16288/2024 (IV-B)

Diary No(s). 37830/2017 (IV-B)
(IA No. 65371/2018 - CONDONATION OF DELAY IN FILING
IA No. 65372/2018 - CONDONATION OF DELAY IN REFILEING / CURING THE
DEFECTS
IA No. 65374/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 65373/2018 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 16316/2024 (IV-B)

SLP(C) No. 26842/2018 (IV-B)
(IA No. 24989/2024 - EXEMPTION FROM FILING O.T.
IA No. 24988/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 16315/2024 (IV-B)

Diary No(s). 37948/2017 (IV-B)
(IA No. 62727/2018 - CONDONATION OF DELAY IN FILING
IA No. 62728/2018 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 68134/2024 - EXEMPTION FROM FILING O.T.
IA No. 68133/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 16313/2024 (IV-B)

SLP(C) No. 16314/2024 (IV-B)

SLP(C) No. 16303-16312/2024 (IV-B)

SLP(C) No. 16275/2024 (IV-B)

SLP(C) No. 16280/2024 (IV-B)

SLP(C) No. 16298/2024 (IV-B)

SLP(C) No. 16456/2018 (IV-B)
(IA No. 84308/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 68198/2024 - EXEMPTION FROM FILING O.T.

IA No. 128588/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 68197/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 16279/2024 (IV-B)

SLP(C) No. 16277/2024 (IV-B)

SLP(C) No. 16437/2018 (IV-B)
(IA No. 62701/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 62700/2018 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 16276/2024 (IV-B)

SLP(C) No. 16302/2024 (IV-B)

SLP(C) No. 16292/2024 (IV-B)

SLP(C) No. 16301/2024 (IV-B)

SLP(C) No. 16299/2024 (IV-B)

SLP(C) No. 16266-16270/2024 (IV-B)

SLP(C) No. 16445/2018 (IV-B)
(IA No. 71559/2018 - EXEMPTION FROM FILING O.T.)

Diary No(s). 30/2018 (IV-B)
(IA No. 9902/2018 - CONDONATION OF DELAY IN FILING
IA No. 9900/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 39/2018 (IV-B)
(IA No. 9885/2018 - CONDONATION OF DELAY IN FILING
IA No. 64273/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 9886/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 26833/2024 (IV-B)

SLP(C) No. 26835-26839/2024 (IV-B)

Diary No(s). 2691/2018 (IV-B)
(IA No. 33824/2018 - CONDONATION OF DELAY IN FILING
IA No. 33825/2018 - CONDONATION OF DELAY IN REFILEING / CURING THE
DEFECTS)

Diary No(s). 3661/2018 (IV-B)
(IA No. 28026/2018 - CONDONATION OF DELAY IN FILING)

Diary No(s). 5317/2018 (IV-B)
(IA No. 28034/2018 - CONDONATION OF DELAY IN FILING)

Diary No(s). 5319/2018 (IV-B)
(IA No. 35858/2018 - CONDONATION OF DELAY IN FILING)

Diary No(s). 5941/2018 (IV-B)
(IA No. 265384/2024 - APPLICATION FOR CONDONATION OF DELAY IN
FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT
IA No. 265381/2024 - APPLICATION FOR SUBSTITUTION
IA No. 33613/2018 - CONDONATION OF DELAY IN FILING
IA No. 265383/2024 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.
IA No. 265385/2024 - SETTING ASIDE AN ABATEMENT)

Diary No(s). 6950/2018 (IV-B)
(IA No. 33978/2018 - CONDONATION OF DELAY IN FILING)

SLP(C) No. 16435/2018 (IV-B)
(IA No. 71216/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 16453/2018 (IV-B)

SLP(C) No. 16464/2018 (IV-B)

SLP(C) No. 16442/2018 (IV-B)
(IA No. 85712/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT)

SLP(C) No. 16443/2018 (IV-B)

SLP(C) No. 16449/2018 (IV-B)

SLP(C) No. 16436/2018 (IV-B)

SLP(C) No. 16441/2018 (IV-B)

**SLP(C) No. 16459/2018 (IV-B)
(IA No. 84728/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**SLP(C) No. 16451/2018 (IV-B)
(IA No. 84736/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

SLP(C) No. 19843/2018 (IV-B)

**Diary No(s). 23152/2018 (IV-B)
(IA No. 102870/2018 - CONDONATION OF DELAY IN FILING)**

**Diary No(s). 23156/2018 (IV-B)
(IA No. 102913/2018 - CONDONATION OF DELAY IN FILING)**

**Diary No(s). 23157/2018 (IV-B)
(IA No. 102878/2018 - CONDONATION OF DELAY IN FILING)**

**Diary No(s). 23161/2018 (IV-B)
(IA No. 103643/2018 - CONDONATION OF DELAY IN FILING
IA No. 68486/2024 - EXEMPTION FROM FILING O.T.
IA No. 68485/2024 - PERMISSION TO FILE SUPPLEMENTARY ADDITIONAL
COUNTER AFFIDAVIT/AFFIDAVIT)**

**Diary No(s). 8876/2019 (IV-B)
(IA No. 83637/2019 - CONDONATION OF DELAY IN FILING
IA No. 83638/2019 - CONDONATION OF DELAY IN REFILEING / CURING THE
DEFECTS
IA No. 61502/2022 - EXEMPTION FROM FILING O.T.)**

SLP(C) No. 9787/2019 (IV-B)

**SLP(C) No. 9788/2019 (IV-B)
(IA No. 54904/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**SLP(C) No. 9789/2019 (IV-B)
(IA No. 53754/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

SLP(C) No. 5437/2020 (IV-B)

SLP(C) No. 29106/2019 (IV-B)

(IA No. 167339/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 28377/2021 (IV-B)

(IA No. 64892/2022 - CONDONATION OF DELAY IN FILING

IA No. 64894/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 64895/2022 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 5550/2018 (IV-B)

(IA No. 140043/2023 - EXEMPTION FROM FILING O.T.

IA No. 140041/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 24250/2018 (IV-B)

(IA No. 117764/2018 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 26833-26839/2018 (IV-B)

(IA No. 134408/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 124743/2022 - EXEMPTION FROM FILING O.T.

IA No. 158761/2022 - EXEMPTION FROM FILING O.T.

IA No. 160073/2022 - EXEMPTION FROM FILING O.T.

IA No. 175111/2022 - EXEMPTION FROM FILING O.T.

IA No. 193968/2022 - EXEMPTION FROM FILING O.T.

IA No. 122069/2022 - EXEMPTION FROM FILING O.T.

IA No. 133573/2022 - EXEMPTION FROM FILING O.T.

IA No. 160063/2022 - EXEMPTION FROM FILING O.T.

IA No. 175105/2022 - EXEMPTION FROM FILING O.T.

IA No. 186985/2022 - EXEMPTION FROM FILING O.T.

IA No. 226542/2024 - EXEMPTION FROM FILING O.T.

IA No. 122043/2022 - EXEMPTION FROM FILING O.T.

IA No. 133562/2022 - EXEMPTION FROM FILING O.T.

IA No. 158780/2022 - EXEMPTION FROM FILING O.T.

IA No. 175087/2022 - EXEMPTION FROM FILING O.T.

IA No. 186959/2022 - EXEMPTION FROM FILING O.T.

IA No. 7436/2023 - EXEMPTION FROM FILING O.T.

IA No. 122030/2022 - EXEMPTION FROM FILING O.T.

IA No. 131309/2022 - EXEMPTION FROM FILING O.T.

IA No. 158773/2022 - EXEMPTION FROM FILING O.T.

IA No. 174705/2022 - EXEMPTION FROM FILING O.T.

IA No. 175115/2022 - EXEMPTION FROM FILING O.T.

IA No. 6581/2023 - EXEMPTION FROM FILING O.T.

IA No. 122028/2022 - INTERVENTION/IMPLEADMENT

IA No. 131307/2022 - INTERVENTION/IMPLEADMENT

IA No. 158770/2022 - INTERVENTION/IMPLEADMENT

IA No. 174703/2022 - INTERVENTION/IMPLEADMENT

IA No. 175114/2022 - INTERVENTION/IMPLEADMENT

IA No. 6580/2023 - INTERVENTION/IMPLEADMENT

IA No. 124741/2022 - INTERVENTION/IMPLEADMENT

IA No. 158759/2022 - INTERVENTION/IMPLEADMENT
IA No. 160071/2022 - INTERVENTION/IMPLEADMENT
IA No. 175110/2022 - INTERVENTION/IMPLEADMENT
IA No. 193967/2022 - INTERVENTION/IMPLEADMENT
IA No. 122068/2022 - INTERVENTION/IMPLEADMENT
IA No. 133571/2022 - INTERVENTION/IMPLEADMENT
IA No. 160061/2022 - INTERVENTION/IMPLEADMENT
IA No. 175104/2022 - INTERVENTION/IMPLEADMENT
IA No. 186983/2022 - INTERVENTION/IMPLEADMENT
IA No. 226540/2024 - INTERVENTION/IMPLEADMENT
IA No. 122041/2022 - INTERVENTION/IMPLEADMENT
IA No. 133561/2022 - INTERVENTION/IMPLEADMENT
IA No. 158778/2022 - INTERVENTION/IMPLEADMENT
IA No. 175086/2022 - INTERVENTION/IMPLEADMENT
IA No. 186958/2022 - INTERVENTION/IMPLEADMENT
IA No. 7434/2023 - INTERVENTION/IMPLEADMENT

SLP(C) No. 7997/2019 (IV-B)

(IA No. 43076/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 43077/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 7999/2019 (IV-B)

(IA No. 42236/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 42238/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 31944/2018 (IV-B)

SLP(C) No. 31946/2018 (IV-B)

SLP(C) No. 8003/2019 (IV-B)

(IA No. 43280/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 8880/2019 (IV-B)

(IA No. 83670/2019 - CONDONATION OF DELAY IN FILING

IA No. 83672/2019 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS

IA No. 83673/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 16998/2024 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 10236/2019 (IV-B)

(IA No. 58839/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 9790/2019 (IV-B)

(IA No. 54087/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 9791/2019 (IV-B)
(IA No. 55859/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 10228/2019 (IV-B)
(IA No. 194051/2023 - APPLICATION FOR SUBSTITUTION
IA No. 56460/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 14950/2019 (IV-B)
(IA No. 80799/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 259749/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 10808/2019 (IV-B)

SLP(C) No. 16733/2024 (IV-B)
(IA No. 67681/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON
IA No. 28997/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

Diary No(s). 18345/2019 (IV-B)
(IA No. 89648/2019 - CONDONATION OF DELAY IN FILING
IA No. 89650/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 18349/2019 (IV-B)
(IA No. 83082/2019 - CONDONATION OF DELAY IN FILING
IA No. 83084/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 18352/2019 (IV-B)
(IA No. 84561/2019 - CONDONATION OF DELAY IN FILING
IA No. 84562/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 18354/2019 (IV-B)
(IA No. 84546/2019 - CONDONATION OF DELAY IN FILING
IA No. 84547/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 18355/2019 (IV-B)
(IA No. 89457/2019 - CONDONATION OF DELAY IN FILING
IA No. 89459/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 18357/2019 (IV-B)
(IA No. 84667/2019 - CONDONATION OF DELAY IN FILING
IA No. 84670/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 18359/2019 (IV-B)
(IA No. 89407/2019 - CONDONATION OF DELAY IN FILING
IA No. 89408/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 18367/2019 (IV-B)
(IA No. 87698/2019 - CONDONATION OF DELAY IN FILING
IA No. 87699/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 134543/2019 - EXEMPTION FROM FILING O.T.
IA No. 134542/2019 - INTERVENTION/IMPLEADMENT)

Diary No(s). 18369/2019 (IV-B)
(IA No. 87938/2019 - CONDONATION OF DELAY IN FILING
IA No. 87939/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 18373/2019 (IV-B)
(IA No. 85130/2019 - CONDONATION OF DELAY IN FILING
IA No. 85131/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 18908/2019 (IV-B)
(IA No. 85939/2019 - CONDONATION OF DELAY IN FILING
IA No. 85940/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 18912/2019 (IV-B)
(IA No. 85907/2019 - CONDONATION OF DELAY IN FILING
IA No. 45031/2020 - DECLARING THE RESPONDENT AS MAJOR
IA No. 85908/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 18928/2019 (IV-B)
(IA No. 86331/2019 - CONDONATION OF DELAY IN FILING
IA No. 44579/2020 - DELINKING THE PETITION
IA No. 86332/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 18960/2019 (IV-B)
(IA No. 87575/2019 - CONDONATION OF DELAY IN FILING
IA No. 87576/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 19565/2019 (IV-B)
(IA No. 139371/2022 - APPLICATION FOR SUBSTITUTION
IA No. 87941/2019 - CONDONATION OF DELAY IN FILING
IA No. 139373/2022 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.
IA No. 87942/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 19598/2019 (IV-B)
(IA No. 87700/2019 - CONDONATION OF DELAY IN FILING
IA No. 87705/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 19751/2019 (IV-B)
(IA No. 88174/2019 - CONDONATION OF DELAY IN FILING
IA No. 88176/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 19829/2019 (IV-B)
(IA No. 89557/2019 - CONDONATION OF DELAY IN FILING
IA No. 89558/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 20291/2019 (IV-B)
(IA No. 188446/2023 - APPLICATION FOR PERMISSION
IA No. 90957/2019 - CONDONATION OF DELAY IN FILING
IA No. 90959/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 188447/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 20292/2019 (IV-B)
(IA No. 149896/2023 - APPLICATION FOR TAGGING/DETAGGING
IA No. 107699/2023 - APPLICATION FOR VACATION OF INTERIM ORDER
IA No. 90793/2019 - CONDONATION OF DELAY IN FILING
IA No. 90797/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 178239/2023 - FORMAL DISPOSAL
IA No. 190379/2024 - INTERVENTION/IMPLEADMENT)

Diary No(s). 20293/2019 (IV-B)
(IA No. 90825/2019 - CONDONATION OF DELAY IN FILING
IA No. 90826/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 20296/2019 (IV-B)
(IA No. 188473/2023 - APPLICATION FOR PERMISSION
IA No. 90887/2019 - CONDONATION OF DELAY IN FILING
IA No. 90889/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 188474/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 20585/2019 (IV-B)
(IA No. 188442/2023 - APPLICATION FOR PERMISSION
IA No. 92258/2019 - CONDONATION OF DELAY IN FILING
IA No. 92259/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 188443/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 24835/2019 (IV-B))
(IA No. 102660/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT)

Diary No(s). 20755/2019 (IV-B)
(IA No. 92153/2019 - CONDONATION OF DELAY IN FILING
IA No. 92154/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 175899/2023 - EXEMPTION FROM FILING O.T.
IA No. 175898/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 24990/2019 (IV-B)
(IA No. 117991/2019 - CONDONATION OF DELAY IN FILING
IA No. 117992/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 2454/2020 (IV-B)
(IA No. 123910/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 2554/2020 (IV-B)
(IA No. 165468/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 29104/2019 (IV-B)
(IA No. 162833/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 29107/2019 (IV-B)
(IA No. 162836/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 29108/2019 (IV-B)
(IA No. 166676/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 36905/2019 (IV-B)
(IA No. 194338/2019 - CONDONATION OF DELAY IN FILING
IA No. 194339/2019 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 194342/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

W.P.(C) No. 1295/2019 (X)
(FOR ADMISSION and IA No.162129/2019-EX-PARTE STAY)

W.P.(C) No. 1294/2019 (X)
(IA No. 161903/2019 - EX-PARTE STAY)

SLP(C) No. 30217/2019 (IV-B)
(IA No. 75807/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING
THE APPLICATION FOR SETTING ASIDE THE ABATEMENT
IA No. 75801/2024 - APPLICATION FOR SUBSTITUTION
IA No. 186322/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT

IA No. 203234/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 75805/2024 - SETTING ASIDE AN ABATEMENT)

SLP(C) No. 30218/2019 (IV-B)

(IA No. 145263/2021 - APPLICATION FOR SUBSTITUTION

IA No. 145265/2021 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.

IA No. 181480/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 151/2020 (IV-B)

(IA No. 11999/2020 - CONDONATION OF DELAY IN FILING)

SLP(C) No. 6582/2020 (IV-B)

(IA No. 26383/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 12898/2020 (IV-B)

(IA No. 97697/2020 - CONDONATION OF DELAY IN FILING)

Diary No(s). 25051/2020 (IV-B)

(IA No. 128416/2020 - CONDONATION OF DELAY IN FILING

IA No. 128418/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 128419/2020 - EXEMPTION FROM FILING O.T.)

Diary No(s). 1099/2021 (IV-B)

(IA No. 14618/2021 - CONDONATION OF DELAY IN FILING

IA No. 14620/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 97508/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 27679/2021 (IV-B)

(IA No. 68214/2022 - CONDONATION OF DELAY IN FILING

IA No. 68215/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 68216/2022 - EXEMPTION FROM FILING O.T.)

Diary No(s). 28403/2021 (IV-B)

(IA No. 111843/2022 - CONDONATION OF DELAY IN FILING

IA No. 111842/2022 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 111845/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 111848/2022 - EXEMPTION FROM FILING O.T.)

Diary No(s). 28405/2021 (IV-B)

(IA No. 66643/2022 - CONDONATION OF DELAY IN FILING

IA No. 66644/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 66645/2022 - EXEMPTION FROM FILING O.T.)

Diary No(s). 29160/2021 (IV-B)

(IA No. 17276/2022 - CONDONATION OF DELAY IN FILING

IA No. 17277/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 17278/2022 - EXEMPTION FROM FILING O.T.

IA No. 172234/2022 - INTERVENTION/IMPLEADMENT)

Diary No(s). 29162/2021 (IV-B)

(IA No. 65625/2022 - CONDONATION OF DELAY IN FILING

IA No. 65621/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 29614/2021 (IV-B)

(IA No. 21494/2022 - CONDONATION OF DELAY IN FILING

IA No. 21496/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 21503/2022 - EXEMPTION FROM FILING O.T.

IA No. 96762/2022 - INTERVENTION/IMPLEADMENT)

Diary No(s). 31454/2021 (IV-B)

(IA No. 1876/2022 - CONDONATION OF DELAY IN FILING

IA No. 1880/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 1878/2022 - EXEMPTION FROM FILING O.T.

IA No. 1877/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 31463/2021 (IV-B)

(IA No. 1056/2022 - CONDONATION OF DELAY IN FILING

IA No. 1057/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 1055/2022 - EXEMPTION FROM FILING O.T.

IA No. 1054/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 31552/2021 (IV-B)

(IA No. 1846/2022 - CONDONATION OF DELAY IN FILING

IA No. 1851/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 1848/2022 - EXEMPTION FROM FILING O.T.

IA No. 1852/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 149/2022 (IV-B)

(FOR ADMISSION and I.R. and

IA No. 8797/2024 - CONDONATION OF DELAY IN FILING

IA No. 8800/2024 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS

IA No. 8801/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 8803/2024 - EXEMPTION FROM FILING O.T.

Diary No(s). 939/2022 (IV-B)

(IA No. 54955/2022 - CONDONATION OF DELAY IN FILING

IA No. 54956/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 54957/2022 - EXEMPTION FROM FILING O.T.)

Diary No(s). 944/2022 (IV-B)

(IA No. 146631/2022 - APPLICATION FOR PERMISSION

IA No. 81783/2022 - CONDONATION OF DELAY IN FILING

IA No. 81786/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 22628/2022 (IV-B)

(FOR ADMISSION and I.R.

IA No. 171060/2023 - CONDONATION OF DELAY IN FILING

IA No. 171061/2023 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 89056/2024 - EXEMPTION FROM FILING O.T.)

Diary No(s). 22632/2022 (IV-B)

(IA No. 174791/2023 - CONDONATION OF DELAY IN FILING

IA No. 174808/2023 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 174790/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 174792/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 22636/2022 (IV-B)

(IA No. 173364/2023 - CONDONATION OF DELAY IN FILING

IA No. 173366/2023 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 89641/2024 - EXEMPTION FROM FILING O.T.)

Diary No(s). 18908/2023 (IV-B)

(IA No. 166134/2023 - CONDONATION OF DELAY IN FILING

IA No. 166135/2023 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 166136/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 166137/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 19265/2023 (IV-B)

(IA No. 185164/2023 - CONDONATION OF DELAY IN FILING

IA No. 185165/2023 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 185166/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 185167/2023 - EXEMPTION FROM FILING O.T.)

C.A. No. 401-403/2024 (IV)

SLP(C) No. 19325-19328/2019 (IV-B)
(IA No. 94551/2023 - EXEMPTION FROM FILING O.T.
IA No. 94566/2023 - EXEMPTION FROM FILING O.T.
IA No. 94548/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 283334/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 266416/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 94564/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 21895/2018 (IV-B)

C.A. No. 3912/2022 (IV)
(IA No. 88225/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 10198/2019 (IV-B)
(IA No. 90837/2022 - CONDONATION OF DELAY IN FILING COUNTER
AFFIDAVIT
IA No. 105142/2022 - EARLY HEARING APPLICATION
IA No. 57272/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 90839/2022 - EXEMPTION FROM FILING O.T.
IA No. 57270/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 90838/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 7993/2019 (IV-B)

C.A. No. 2220/2024 (IV)
(IA No. 24995/2024 - EXEMPTION FROM FILING O.T.
IA No. 24994/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 32691/2018 (IV-B)
(IA No. 170842/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 1541/2019 (IV-B)
(IA No. 185608/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 4232/2019 (IV-B)
(IA No. 75082/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 2991/2019 (IV-B)
(IA No. 60144/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 9521/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 81374/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 4228/2019 (IV-B)
(IA No. 17720/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 160087/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 5257/2019 (IV-B)
(IA No. 24897/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 6043/2019 (IV-B)
(IA No. 72675/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING
THE APPLICATION FOR SETTING ASIDE THE ABATEMENT
IA No. 55067/2022 - APPLICATION FOR PERMISSION
IA No. 72670/2024 - APPLICATION FOR SUBSTITUTION
IA No. 61630/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 30881/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 61627/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 61527/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 109006/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 61618/2020 - RECALLING THE COURTS ORDER
IA No. 61530/2022 - RECALLING THE COURTS ORDER
IA No. 72673/2024 - SETTING ASIDE AN ABATEMENT)

SLP(C) No. 8002/2019 (IV-B)

Diary No(s). 8670/2019 (IV-B)
(IA No. 81707/2019 - CONDONATION OF DELAY IN FILING
IA No. 81709/2019 - CONDONATION OF DELAY IN REFILEING / CURING THE
DEFECTS
IA No. 81711/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 9556/2019 (IV-B)
(IA No. 51409/2023 - APPLICATION FOR SUBSTITUTION
IA No. 51413/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.
IA No. 53829/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 10227/2019 (IV-B)

SLP(C) No. 9786/2019 (IV-B)

SLP(C) No. 10231/2019 (IV-B)

**(IA No. 222552/2023 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT
IA No. 51435/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.**

IA No. 51438/2023 - EXEMPTION FROM FILING DEATH CERTIFICATE / CERTIFIED COPY OF DEATH CERTIFICATE

IA No. 51441/2023 - EXEMPTION FROM FILING O.T.

IA No. 222551/2023 - SETTING ASIDE AN ABATEMENT)

SLP(C) No. 10807/2019 (IV-B)

(IA No. 61031/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 10993/2019 (IV-B)

(IA No. 62846/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 11859/2019 (IV-B)

(IA No. 77927/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 66362/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 66349/2024 - APPLICATION FOR SUBSTITUTION

IA No. 77924/2024 - APPLICATION FOR SUBSTITUTION

IA No. 135718/2024 - CONDONATION OF DELAY IN FILING APPLICATION FOR RESTORATION

IA No. 70794/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 124033/2024 - RESTORATION

IA No. 77926/2024 - SETTING ASIDE AN ABATEMENT

IA No. 66359/2024 - SETTING ASIDE AN ABATEMENT)

Diary No(s). 18364/2019 (IV-B)

(IA No. 88080/2019 - CONDONATION OF DELAY IN FILING

IA No. 88081/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 18371/2019 (IV-B)

(IA No. 82887/2019 - CONDONATION OF DELAY IN FILING

IA No. 82889/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 14271/2020 (IV-B)

(IA No. 121323/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 149300/2024 - EXEMPTION FROM FILING O.T.

IA No. 149021/2024 - REVOCATION OF COURT ORDER)

Diary No(s). 28351/2019 (IV-B)
(IA No. 125652/2019 - CONDONATION OF DELAY IN FILING
IA No. 125657/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 28204/2019 (IV-B)
(IA No. 124077/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 6563/2020 (IV-B)
(IA No. 89042/2021 - EARLY HEARING APPLICATION
IA No. 26171/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 48656/2020 - EXEMPTION FROM PAYING COURT FEE
IA No. 48655/2020 - MODIFICATION)

Diary No(s). 24255/2020 (IV-B)
(IA No. 133150/2020 - CONDONATION OF DELAY IN FILING
IA No. 133152/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 79538/2022 - EXEMPTION FROM FILING O.T.
IA No. 124804/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 28725/2020 (IV-B)
(IA No. 3903/2021 - CONDONATION OF DELAY IN FILING
IA No. 3904/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 2172/2021 (IV-B)
(IA No. 34566/2021 - CONDONATION OF DELAY IN FILING
IA No. 34567/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 24263/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 27681/2021 (IV-B)
(IA No. 55763/2022 - CONDONATION OF DELAY IN FILING)

Diary No(s). 18989/2023 (IV-B)
(IA No. 162309/2023 - CONDONATION OF DELAY IN FILING
IA No. 162310/2023 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 162311/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 162312/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 20110/2023 (IV-B)
(IA No. 188907/2023 - CONDONATION OF DELAY IN FILING
IA No. 188908/2023 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 188911/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT

IA No. 188912/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 60331/2024 (IV-B)

(IA No. 9828/2025 - CONDONATION OF DELAY IN FILING

**IA No. 9823/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

IA No. 9825/2025 - EXEMPTION FROM FILING O.T.)

Date : 18-03-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) Mr. Parveen Kumar, AOR

Mr. Raj Kishor Choudhary, AOR

Mr. Shakeel Ahmed, Adv.

Ms. Pratibha Singh, Adv.

Mr. Vikram Patralekh, Adv.

Mr. Shree Pal Singh, AOR

Petitioner-in-person

Mr. Vishwa Pal Singh, AOR

Dr. Nirmal Chopra, AOR

Mr. Sanjay Kumar Visen, AOR

Mr. Shreekant Neelappa Terdal, AOR

Mr. Kanu Agrawal, Adv.

Mr. Bhuvan Kapoor, Adv.

Mr. Varun Chugh, Adv.

Mr. Krishna Kant Dubey, Adv.

Mr. Shubham Bhalla, AOR

Mr. Tushar Mehta, Solicitor General

Mr. B.K. Satija, A.A.G.

Mr. Lokesh Sinhal, Sr. A.A.G.

Mr. Bk Satija, A.A.G.

Mr. Akshay Amritanshu, AOR

Ms. Drishti Saraf, Adv.

Ms. Pragya Upadhyay, Adv.

Mr. Nikunj Gupta, Adv.

Ms. Aakanksha, Adv.

Mr. Gurmeet Singh Makker, AOR

Mr. Shekhar Raj Sharma, D.A.G.
Mr. Alok Sangwan, Sr. A.A.G.
Mr. Tushar Mehta, Solicitor General
Mr. B.K. Satija, A.A.G.
Mr. Sumit Kumar Sharma, Adv.
Mr. Birendra Kumar Choudhary, A.A.G.
Mr. Samar Vijay Singh, AOR
Mr. Rajat Sangwan, Adv.
Ms. Nidhi Narwal, Adv.
Ms. Sabarni Som, Adv.
Mr. Annirudh Sharma, Adv.
Mr. Aman Dev Sharma, Adv.
Mr. Shikhar Narwal, Adv.
Mr. Fateh Singh, Adv.

Mr. Dushyant Dave, Sr. Adv.
Mr. Aniruddha Deshmukh, AOR

For Respondent(s)

Respondent-in-person

Mr. Sunny Kadiyan, AOR
Ms. Mayuri Raghuvanshi, AOR

Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Azmat Hayat Amanullah, AOR
Mr. Nitin Kaushal, Adv.
Ms. Rebecca Mishra, Adv.
Mr. Vishal Sinha, Adv.
Ms. Aditi Gupta, Adv.

Ms. Meera Kaura, AOR
Mr. Tejas Patel, Adv.
Mr. Vangala Eswaraiah, Sr. Adv.
Mr. Ritika Saini, Adv.
Mr. Puru Pratap Singh, Adv.
Ms. Manika Pandey, Adv.
Ms. Zainab Hussain, Adv.
Mr. Mehul Garg, Adv.
Mr. Pawan Aneja, Adv.
Mr. Praveen, Adv.

Mr. Narender Hooda, Sr. Adv.
Mr. Shiv Bhatnagar, Adv.
Mrs. Pallvi Hooda, Adv.
Mr. Yuvraj Nandal, Adv.
Ms. Tannu, Adv.
Dr. Surender Singh Hooda, AOR

Ms. Amita Singh Kalkal, AOR
Ms. Amita Singh Kalkal, Adv.
Ms. Aditi Gupta, Adv.
Mr. Rohit Chaudhary, Adv.

Mr. Shreeji Bhavsar, Adv.

Mr. Siddharth Mittal, AOR
Mr. Abhijeet Varshney, Adv.
Mr. Darshan Sejwal, Adv.
Mr. Deepak Agarwal, Adv.
Mr. Sumit Kumar Sharma, Adv.
Mrs. Shilpa G Mittal, Adv.

Caveator-in-person, AOR

Mr. Aashish Chopra, Sr. Adv.
Ms. Rupa Pathania, Adv.
Mr. Somiran Sharma, AOR

Mr. Vibhuti Sushant Gupta, Adv.
Mr. Lokesh Baimad, Adv.
Mr. Mattegunta Ramkrishna, Adv.
Mr. Narender Kumar Verma, AOR

Mr. Shish Pal Laler, Adv.
Mr. Hitesh Kumar, Adv.
Mr. Hardik Giri, Adv.
Mr. Atul, Adv.
Mr. Pranav Singh Gautam, Adv.
Ms. Kadambini, Adv.
Mr. Ravi Panwar, AOR

Mr. Abhimanyu Tewari, AOR
Ms. Eliza Bar, Adv.
Mr. Sidhant Awasthy, Adv.
Mr. Siddhant Saroha, Adv.

Mr. Soayib Qureshi, AOR

Mr. Sachin Jain, Adv.
Mr. Rajiv Ranjan Dwivedi, AOR
Mr. Vishal, Adv.
Mrs. Subhadra Dwivedi, Adv.

Mr. Aman Raj Gandhi, AOR

Mr. Rajnish Kumar Jha, AOR

Mr. Harsh Kinra, Adv.
Mr. Apoorva Kinra, Adv.
Mr. Dinesh Verma, Adv.
Mr. Subhasish Bhowmick, AOR

Mr. Deepak Nargolkar, Sr. Adv.
Mr. Imran Khan, Adv.
Mr. Inam-ul-haq, Adv.

Mr. Anil K. Chopra, AOR

M/S. V. Maheshwari & Co., AOR
Mr. Ronak Karanpuria, Adv.
Mr. S. Senthil Elangovan, Adv.
Mr. S Krishnamoorthy, Adv.
Mr. K Kumaravadivel, Adv.
Mr. C Dinakaran, Adv.
Mr. Gurrick Jassar, Adv.

Mr. Pranshu Dahiya, Adv.
Mr. Yogesh Kumar Dahiya, Adv.
Mr. Kripa Shankar Prasad, AOR

Mr. Sukant Vikram, AOR

Ms. Kaadambari Singh, Sr. Adv.
Mr. Ashish Manral, Adv.
Ms. Muskaan Chawla, Adv.
Ms. Tanya Singh Kaurav, Adv.
Mr. Mohd. Faisal, AOR

M/S. Veritas Legis, AOR
Mr. Ananga Bhattacharyya, Adv.
Ms. Devahuti Tamuli, Adv.
Mr. Krishanu Barua, Adv.

Mr. Aabhas Kshetarpal, Adv.
Mr. Dhiliban Varadarajan, Adv.
Mr. Harsh N Dudhe, Adv.
Mr. Siddhartha Jha, AOR

Mr. Jatinder Kumar Bhatia, AOR

Mr. Vikrant Narayan Vasudeva, AOR
Mr. Rohit Lochav, Adv.
Mr. Sarthak Chiller, Adv.
Mr. Kapil Kumar, Adv.

Mr. Somvir Singh Deswal, Adv.
Mr. Abhishek Deswal, Adv.
Mr. Roshneel Singh, Adv.
Mr. Bhupendra Dalal, Adv.
Mr. Manoj Kumar, Adv.
Mr. Kuldeep Singh Bhakar, Adv.
Mr. Nischal Kumar Neeraj, AOR

Mr. Wills Mathews, Adv.
Mr. Dhanesh M Nair, Adv.
Mr. Paul John Edison, Adv.
Ms. Anila Tharakan Thomas, Adv.
Mr. Rakesh Garg, Adv.

Mr. Ashish Gopal Garg, Adv.
Ms. Shweta Garg, AOR

Mr. Nidhesh Gupta, Sr. Adv.
Ms. Japneet Kaur, Adv.
Mr. Madhav Gupta, Adv.
Mr. Bikram Dwivedi, Adv.
Mr. Manu Bhardwaj, Adv.
Mr. G. Balaji, AOR

Mr. Vedant Singh, AOR
Mr. Vishisht Singh, Adv.
Mr. Navneet Singh, Adv.
Mr. Sandeep Bhiduri, Adv.

Mr. Ashish Aggarwal, Sr. Adv.
Mr. Ankur Bansal, AOR
Mr. Sadre Alam, Adv.
Mr. Kumar Gaurav, Adv.
Mr. Davesh Bhatia, Adv.

Mr. Rameshwar Singh Malik, Sr. Adv.
Mr. Jitesh Malik, Adv.
Ms. Anisha Dahiya, Adv.
Mr. Jatin Hooda, Adv.
Mr. B C Bhatt, Adv.
Mr. N D Kaushik, Adv.
Mr. Satish Kumar, AOR

Mr. Manoj Swarup, Sr. Adv.
Mr. Vikas Verma, AOR
Mrs. Sapna Verma, Adv.
Mr. Shafik Ahmed, Adv.
Mr. Anamay Mishra, Adv.
Mr. Aakriti Yunas, Adv.
Mr. Padmanav Choudhury, Adv.
Mr. Bhagwat Dayal, Adv.

M/S. Karanjawala & Co., AOR

Mr. Jawahar Chawla, Adv.
Mr. Amit Chawla, Adv.
Ms. Shelly Chawla, Adv.
Ms. Zehra Khan, AOR
Ms. Delphina Shinglai, Adv.

Mr. Siddharth Bambha, Adv.
Mr. Shyam D. Nandan, AOR
Ms. Nandna Manon, Adv.

Mr. Pankaj Yadav, Adv.
Mr. Prateek Yadav, AOR

Mr. Parthiv K. Goswami, Sr. Adv.

Mr. Arunabh Chowdhury, Sr. Adv.
Ms. Diksha Rai, AOR
Ms. Vanshaja Shukla, AOR
Ms. Nina Nariman, Adv.
Ms. Atiga Singh, Adv.
Mr. Piyush Vyas, Adv.
Mr. Piyush Vyash, Adv.
Ms. Purvat Wali, Adv.
Mrs. Purvat Wali, Adv.
Ms. Apurva Sachdev, Adv.

Ms. Shalu Sharma, AOR

Mr. Parveen Kumar, AOR

Mr. Krishan Kumar, AOR
Mr. Seemant K Garg, Adv.
Mr. Nitin Pal, Adv.

Mr. Rajive Bhalla, Sr. Adv.
Mr. Karan Kapoor, Adv.
Mr. Yajur Bhalla, Adv.
Mr. Manik Kapoor, Adv.
Ms. Srishti Singla, Adv.
Mr. Shubham Bhalla, AOR
Mr. Akansha Gulati, Adv.
Ms. Ragini Sharma, Adv.
Ms. Gauri Bedi, Adv.
Mr. Alex Noel Dass, Adv.
Ms. Aadya Kapoor, Adv.
Mr. Divyansh Mishra, Adv.
Mr. Rohit Pandey, Adv.

Mr. Shantwanu Singh, AOR
Mrs. Pragya Singh, Adv.
Mr. Akshay Singh, Adv.
Mr. Rahul Dubey, Adv.
Mr. Sunny Singh, Adv.

Mr. B.S. Chadhry, Adv.
Mr. Amit Kumar Chawla, Adv.
Mr. Varun Varma, Adv.
Ms. Niharika Dewivedi, Adv.
Ms. Monika, Adv.
Mr. Amitabh Pandey, Adv.
Mr. Ravindra Bana, AOR

Mr. Siddharth Yadav, Sr. Adv.
Mr. Siddharth Batra, AOR
Mr. Chinmay Dubey, Adv.
Ms. Shivani Chawla, Adv.
Ms. Archana Yadav, Adv.

Mr. Parth Poonia, Adv.
Mr. Rhythm Katyal, Adv.

Mr. Gaurav Jain, Adv.
Ms. Abha Jain, AOR

Mr. Mohit Kumar Daraad, AOR
Ms. Manya Kaushik, Adv.
Mr. Satyen Srivastva, Adv.
Mr. Shubham Kashyap, Adv.
Mr. Gurmehar Vaan Singh, Adv.

Mr. Daya Krishan Sharma, AOR
Mr. Rohit Vats, Adv.
Mr. Yashdeep, Adv.
Mr. Ankit Bhanot, Adv.

Mr. Amir Yadav, AOR
Mr. Vineet Kumar Yadav, Adv.
Mr. Mayank Aggarwal, Adv.
Mr. Sanjeev Kumar Aggarwal, Adv.

Mr. Gagan Gupta, Sr. Adv.
Mr. Saurabh Gupta, Adv.
Mr. Ananta Prasad Mishra, AOR

Mr. Manoj Swarup, Sr. Adv.
Mr. Ankit Swarup, AOR
Mr. Neelmani Pant, Adv.
Mr. Hamd Tariq, Adv.
Mr. Hamad Tariq, Adv.
Mr. Yash Singhal, Adv.

M/S. Delhi Law Chambers, AOR
Mr. Rajiv Kataria, Adv.
Ms. Debjani Das Purkayastha, Adv.
Mrs. Sunita Punia, Adv.

Mr. Rishi Malhotra, Sr. Adv.
Mr. Prem Malhotra, AOR
Ms. Ansuiya, Adv.
Mr. Shivaansh Maini, Adv.

Ms. Divya Jyoti Singh, AOR

Ms. Vanshaja Shukla, AOR

Mr. Parmanand Yadav, Adv.
Ms. Ankeeta Appanna, Adv.

Mr. Ritesh Agrawal, AOR
Mr. Sunder Khatri, Adv.
Ms. Priyanshi Sharma, Adv.

Mr. Dhiraj Abraham Philip, AOR
Mr. Balraj Rathee, Adv.
Mr. Febin Mathew Varghese, Adv.
Mr. Naveen Richard, Adv.
Ms. Achalika Ahuja, Adv.

Mr. S.K. Gangele, Sr. Adv.
Ms. Priya Sharma, Adv.
Mr. Kailash Chand Mudgal, Adv.
Mr. Nandlal Kumar Mishra, Adv.
Mr. Pawan Kumar, Adv.
Ms. Nitipriya Kar, Adv.
Mr. Tanuj Dixit, Adv.
Dr. Sushil Balwada, AOR

Mr. U.K. Uniyal, Sr. Adv.
Mr. Abhishek Garg, Adv.
Mr. D.K. Garg, Adv.
Mr. Dhananjay Garg, AOR
Mr. Gaurav Saini, Adv.

Ms. Anubha Agrawal, AOR

Mr. Himanshu Jain, Adv.
Mr. Somanatha Padhan, AOR
Mr. A.v.s. Raju, Adv.
Mr. Akash Kakade, Adv.

M/S. Krishna & Nishani Law Chambers, AOR
Mr. D Sheshadri Naidu, Sr. Adv.
Mr. Anil C Nishani, Adv.
Mrs. Divya Narayan, Adv.
Mr. Krishna M Singh, Adv.
Mr. Vishwesh R Murnal, Adv.

Mr. Bharat Bhushan, AOR
Mr. Keshav Bansal, Adv.

Mr. Karan Kapoor, Adv.
Mr. Manik Kapoor, Adv.
Ms. Srishti Singla, Adv.
Mr. Shrey Kapoor, AOR

Mr. Rahul Narang, Adv.
Mr. Jawahar Narang, Adv.

Mr. Shreyay Saini, Adv.
Mr. Somesh Chandra Jha, AOR

Mr. Rakesh Dahiya, AOR
Mr. Mahabir Singh, Sr. Adv.
Mr. Aakash Dahiya, Sr. Adv.
Mr. Praveen Kumar, Adv.

Dr. Sukhdev Sharma, Adv.
Mr. Karan Kapoor, Adv.
Mr. O.P. Sehrawat, Adv.
Mr. Manik Kapoor, Adv.
Mr. Rameshwar Prasad Goyal, AOR
Mr. Mukesh Sharma, Adv.
Mr. Raghav Awasthi, Adv.
Mr. Dinesh Sharma, Adv.
Mr. Rakesh Kumar Yadav, Adv.
Dr. B.R. Saini, Adv.

Mrs. Revathy Raghavan, AOR
Mr. Ketan Paul, AOR

Mr. Shish Pal Laler, Adv.
Mr. Hitesh Kumar, Adv.
Mr. Atul, Adv.
Mr. Hardik Giri, Adv.
Mr. Pranav Singh Gautam, Adv.
Ms. Kadambini, Adv.
Mr. Varun Tokas, Adv.
Mr. R. C. Kaushik, AOR

Mr. Chandra Bhushan Prasad, AOR
Mr. Jatin Vats, Adv.
Mr. Naveen Kumar, Adv.

Dr. Nirmal Chopra, AOR

Mr. Pardeep Dahiya, Adv.
Mr. Deepak Goel, AOR
Ms. Mahima Benipuri, Adv.
Mr. Aditya Goyal, Adv.
Mrs. Archana Preeti Gupta, Adv.

Mr. Maninder Singh, Sr. Adv.
Mr. Aman Jha, Adv.
Mr. Rishi Tutu, Adv.
Mr. Raman Yadav, Adv.
Mr. Kshitij Mayank, Adv.
Mr. Vikram Nagpal, Adv.
Mr. R. C. Kohli, AOR
Mr. Ayush Shekhawat, Adv.

Mr. Sanchar Anand, Adv.
Mr. Devendra Singh, AOR
Mr. Shiv Kumar, Adv.

Mr. Aman Kumar Thakur, Adv.
Mr. Abhishek Bhardwaj, Adv.

Mr. Jasbir Singh Malik, Adv.
Ms. Niharika Singh, Adv.
Ms. Rhythm Bharadwaj, Adv.
Ms. Suman Sharma, Adv.
Mr. Varun Punia, AOR

Mr. Vikas Mehta, AOR
Mr. Ankit Vashisht, Adv.

Mr. Divyanshu Kumar Srivastava, AOR

Mr. Abhinay, AOR
Ms. Parul Khurana, Adv.

Mr. Aditya Singh, AOR
Mr. Shubham Singh, Adv.
Mr. Kamal Kishor, Adv.
Mr. Vaseem, Adv.

Mr. Arunabh Chowdhury, Sr. Adv.
Mr. Ankur Chawla, Adv.
Mr. Rahul Pratap, AOR
Mr. Karan Gogna, Adv.
Mr. Karan Kumar Gogna, Adv.
Mr. Akshay Sahani, Adv.
Mr. Akshay Sahni, Adv.

Mr. Aditya Soni, AOR

Mr. Ranbir Singh Yadav, AOR
Mr. Prateek Yadav, Adv.
Mr. Puran Mal Saini, Adv.
Ms. Anzu K. Varkey, Adv.

Mr. Gurmeet Singh Makker, AOR

Mr. Rajesh P., AOR

Mr. Jinendra Jain, AOR
Mr. D.kumanan, AOR

Mr. Rajul Bhargava, Sr. Adv.
Mr. Atul Kumar, Adv.
Mr. Abhimanyu Sharma, Adv.
Ms. Deepali, Adv.

Mr. Amit Gupta, Adv.
Mr. Rahul Thukral, Adv.

Mr. Tarun Gupta, AOR

Mr. Shiv Charan Garg, Adv.
Mr. Imran Khan, Adv.
Mr. Parminder Singh Bhullar, AOR

Mr. Chritarth Palli, AOR

Ms. Pinaki Misra, Sr. Adv.
Mr. Praveen Bahadur, Adv.
Ms. Ruby Singh Ahuja, Adv.
Ms. Akanksha Thapa, Adv.
Ms. Kritika Sachdeva, Adv.
Mr. Jappanpreet, Adv.
Mr. Uzma Sheikh, Adv.
Mr. Saurabh, Adv.
M/S. Karanjawala & Co., AOR

Ms. Shraddha Deshmukh, AOR
Mr. Utkarsh Kokcha, Adv.
Mr. Sanchit Singh, Adv.

Mr. Dushyant Dave, Sr. Adv.
Mr. Ashutosh Ghade, AOR
Ms. Sneha Balapure, Adv.

Mr. Shiv Charan Garg, Adv.
Mr. Imran Khan, Adv.
Ms. Jahanvi Garg, Adv.
Mr. Sumit Kansal, AOR

Mr. Manoj Swarup, Sr. Adv.
Mr. Vikas Verma, AOR
Mrs. Sapna Verma, Adv.
Mr. Shafik Ahmed, Adv.
Ms. Sapna Verma, Adv.
Mr. Anamay Mishra, Adv.
Ms. Aakriti Yunas, Adv.
Mr. Aakriti Yunas, Adv.
Mr. Padmanav Choudhury, Adv.
Mr. Bhagwat Dayal, Adv.

Mr. Bharat Bhushan, AOR
Mr. Keshav Bansal, Adv.

Mr. Sabarish Subramanian, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Diary No(s). 29162/2021, Diary No(s).939/2022, Diary No(s). 27681/2021, C.A. No. 3912/2022, Diary No(s). 28403/2021, Diary No(s). 944/2022 and Diary No(s). 2172/2021:

De-tag these matters from the rest of the matters to be heard separately.

List these matters on 22.04.2025.

W.P.(C) No. 1295/2019 and W.P.(C) No. 1294/2019:

De-tag these matters from rest of the matters to be heard separately.

List on 01.04.2025.

SLP(C) No. 6043/2019:

De-tag this matter from rest of the matters to be heard separately.

List on 29.04.2025.

REST OF THE MATTERS:

Applications seeking condonation of delay in filing applications for setting-aside abatement in the case of deceased respondents/parties are allowed. Abatement is set-aside. Consequently, the applications seeking substitution of the legal representatives of the deceased respondents/parties are allowed.

Applications seeking condonation of delay are allowed subject to payment of costs as indicated in the signed order.

Applications seeking condonation of delay in refiling are allowed.

Leave granted.

These matters are disposed of in terms of the signed reportable order which is placed in the file.

Pending application(s), if any, including the applications for intervention/impleadment shall stand disposed of.

(RADHA SHARMA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)